Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 14.08.2014

The meeting No.19/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 14.08.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohli, Director	R.O., TC, Noida
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Barinder Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.19/AM-15 dated 14.08.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER: 19/84-ALC3/2014 MEETING DATE: 14.08.2014

Case No.:28/14/84-ALC3/2014	Party Name: SITARAM SPINNERS PVT LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
HQ File:01/84/050/00123/AM15/	RLA File :09/24/040/00550/AM14/	Lic.No/Date:0910059634	Defer Date: 11.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided justification for claiming 10% wastage on import item 'Spandex bare yarn' in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to provide the required justification for consideration of the proposal. The case stands for re-listing on 11.09.2014

Case No.:2/3/84-ALC3/2014	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0410157117	
:01/84/050/00025/AM15/	:04/24/040/00300/AM14/	15.04.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/37/2014-TSW, dated 06.08.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	PVC Purses, St	yle 881	Outer lining PVC/PU/Textile/	70.48 Meters





		No. F49965	Nos.	Cotton/Nylon/Polyester/	
				Knitted lining/Synthetic/ Non-	
				woven/Canvas, width-57"	
				Inner lining PVC/PU/Textile/	211.97 Yard
		<u> </u>		Cotton/Nylon/Polyester/	
				Knitted lining/Synthetic/ Non-	
				woven/Canvas, width-58.5"	
				Elast Smooth Crickle/ Elast	18.41 Meters
	ı			smooth Line/Ecoline smooth/	
				Smooth Crinckle	27
	ĺ			Metal fittings (Metal fitting, buckles, evelets, slider,	Net to net
				stopper) Metal fittings (Metal fitting,	Net to net, set
				Rivets, stopper)	
				Zip Fasteners (stopper)	422.88
					Meters
				Non woven lining of various sizes, with-58"	17.32 Yard
				Bonded leather board of	144.48 Sq.
1 1				various sizes	foot
				210D Nylon (0.1mm)	84.58 Sq. foot
				Leather Auxiliary	5.65 Kgs.
				Water based adhesive	5.61 Kgs.
. 1				Resin non pao BWA-316CH	17.64 Kgs.
				Baoweilng brand adhesive	
				AR6450/D Primer	3.17 Kgs.
				Sensormatic security label	As per packing
-				packing material	policy
				Fabric/Leather care card	-do-
				brochure	
				6GM Silica gel in aiwa paper sachet packing material	-do-
0				Printed poly bags packing	-do-
				material	
				Packing boxes outer cartons	-do-
200	2.	Cow leather purses in	10,232	Outer lining PVC/PU/Textile/	732.77
		combination with	Nos.	Cotton/Nylon/Polyester/	Meters
2000		PVC material, Style		Knitted lining/Synthetic/ Non-	
		No.F49965/F50180		woven/Canvas, width-57"	245.12
				Inner lining PVC/PU/Textile/	
				Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-	Meters
				woven/Canvas, width-58.5"	
			,	Inner lining PVC/PU/Textile/	2463.04
0.00				Cotton/Nylon/Polyester/	Yards
				Knitted lining/Synthetic/ Non-	
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			woven/Canvas, width-58.5"	
			Metal fittings (Metal fittings,	Net to net
			buckles, eyelets, slider,	
			stopper)	
	ı		Metal fittings (Metal fitting,	Net to net, set
			Rivets, stopper)	
			Zip Fasteners (Stopper)	5441.43
				Meters
			Non woven lining of various sizes, with-58"	161.82 Yard
			Bonded leather board of	1261.34 Sq.
			various sizes	foot
			Texon brand cellulose insole	Net to net
			sheets	
			210D Nylon (0.1mm) lining	819.88 Sq.
			material	foot
			Leather Auxiliary	76.28 Kgs.
			Water based adhesive	123.61 Kgs.
			Resin non pao BWA-316CH	161.89 Kgs.
			Baoweilng brand adhesive	
			AR6450/D Primer	38.37 Kgs.
			102P Hot melt adhesive	14.13 Kgs.
			Sensormatic security label	As per packing
			packing material	policy
			Fabric/Leather care card	-do-
			brochure	
			3GM/6GM Silica gel in aiwa	-do-
			paper sachet packing material	
		i	Printed poly bags packing	-do-
			material	
			Packing boxes outer cartons	-do-
3.	Cow leather purses	11,913	Inner lining PVC/PU/Textile/	932.79
	in combination with	Nos.	Cotton/Nylon/Polyester/	Meters
	Textile material,		Knitted linings/Synthetic/Non-	
	Style No. F51770		woven/Canvas, width-58.5"	
			Inner lining PVC/PU/Textile/	3206.38 Yard
			Cotton/Nylon/Polyester/	
	l		Knitted lining/Synthetic/ Non-	
			woven/Canvas, width-58.5"	
			Metal fittings (Metal fittings,	Net to net
			buckles, eyelets, sliders,	
	I		stopper)	7020 75
			Zip Fasteners (Stopper)	7838.75
			Sewing thread	Meters
			sewing inread	5,63.484.90 Meters
	$\left(\cdot \right)$		Non woven lining of various	4.05 Yard
		1	non woven ming of various	T.U.J. I allu
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				sizes, with-58"	
				Bonded leather board of	226.35 Sq.
				various sizes	foot
				Texon brand cellulose insole	Net to net
il				sheets	
				210D Nylon (0.1mm) lining	309.74 Sq.
				material	foot
				Leather Auxiliary	90.18 Kgs.
				Water based adhesive	300.21 Kgs.
				AR6450/D Primer	48.84 Kgs.
				102P Hot melt adhesive	5.96 Kgs.
				Sensormatic security label packing material	As per packing policy
				Fabric/Leather care card brochure	-do-
l				GM Silica gel in aiwa paper sachet packing material	-do-
				Printed poly bags packing material	-do-
				Packing boxes outer cartons	-do-
	4.	Cow leather belt, Style No. F62354/	25,958 Nos.	Metal fittings (Metal fittings, buckles, eyelets, sliders,	Net to net
		F66105/F66106/		stopper)	114000 17
		F66125/F66916		Non woven lining of various	1148.00 Yard
				sizes, with-58"	14201020-
				Bonded leather board of	14,381.83 Sq. foot
				various sizes Leather Auxiliary	312.36 Kgs.
				Water based adhesive	438.00 Kgs.
				Resin non pao BWA-316CH	36.64 Kgs.
				Baoweilng brand adhesive	30.04 Kgs.
				AR6450/D Primer	187.86 Kgs.
				Fabric/Leather care card	As per packing
				brochure	policy
				GM Silica gel in aiwa paper sachet packing material	-do-
				Packing boxes outer cartons	-do-
-	5.	Cow leather belt in	5777	Outer lining PVC/PU/Textile/	364.53
		combination with	Nos.	Cotton/Nylon/Polyester/	Meters
		PVC material, Style		Knitted lining/Synthetic/ Non-	
		No. F66111		woven/Canvas, width-57"	
				Metal fittings (Metal fittings,	Net to net
-				buckles, eyelets, sliders,	
-				stopper)	
-				Non woven lining of various	262.22 Yard
				sizes, with-58"	
				Leather Auxiliary	63.00 Kgs.



			Resin non pao BWA-316CH	101.68 Kgs.
			Baoweilng brand adhesive	
			AR6450/D Primer	36.74 Kgs.
			6GM Silica gel in aiwa paper	As per packing
			sachet packing material	policy
			Packing boxes outer cartons	-do-
6.	Cow leather purses	6860	Outer lining PVC/PU/Textile/	291.55
	in combination with	Nos.	Cotton/Nylon/Polyester/	Meters
	Textile material,		Knitted lining/Synthetic/ Non-	
	Style No.F90107		woven/Canvas, width-57"	
			Metal fittings (Metal fittings,	Net to net
			buckles, eyelets, sliders,	
			stopper)	
			Non woven lining of various	490.08 Yard
			sizes, with-58"	
			Bonded leather board of	3553.48 Sq
			various sizes	foot
			Leather Auxiliary	102.9 Kgs.
			Resin non pao BWA-316CH	144.95 Kgs.
			Baoweilng brand adhesive	
			AR6450/D Primer	30.87 Kgs.
			6GM Silica gel in aiwa paper	As per packing
			sachet packing material	policy
			Packing boxes outer cartons	-do-

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:22/10/84-ALC3/2014	Party Name: G.R. CORPORATION	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
3	HQ File :01/84/050/00077/AM15/	RLA File :06/24/040/00002/AM15/	Lic.No/Date:0610037112 16.04.2014	Defer Date: 04.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 04.09.2014.

Case No.:19/14/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
HQ File	RLA File	Lic.No/Date:0710103652	Defer Date: 04.09.2014
:01/84/050/00114/AM15/	:07/24/040/00015/AM15/	21.04.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 04.09.2014.





	Case No.:21/10/84-ALC3/2014	Party Name: PARASNATH TECHGARMENTS PVT. LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
5	HQ File :01/84/050/00076/AM15/	RLA File :06/24/040/00004/AM15/	Lic.No/Date:0610037163 22.04.2014	Defer Date: 28.08.2014

	Case No.:20/14/84-ALC3/2014	Party Name: J.K. FABRICS (BANGALORE) PVT.LTD,	Meet No/Date: 19/84- ALC3/2014 14.08.2014	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0710103662	Defer Date:
6	:01/84/050/00115/AM15/	:07/24/040/00007/AM15/	22.04.2014	28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:10/6/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
7	HQ File :01/84/050/00041/AM15/	RLA File :05/24/040/00023/AM15/	Lic.No/Date:0510385126 28.04.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

Case No.:24/10/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
HQ File :01/84/050/00079/AM15/	RLA File :06/24/040/00005/AM15/	Lic.No/Date:0610037244 29.04.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.



	Case No.:17/14/84-ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
9	HQ File :01/84/050/00112/AM15/	RLA File :07/24/040/00023/AM15/	Lic.No/Date:0710103821 30.04.2014	Defer Date: 28.08.2014

Case No.:13/10/84-ALC3/2014	Party Name: ALPS INDUSTRIES LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510385549	Defer Date: 28.08.2014
10 :01/84/050/00068/AM15/	:05/23/040/00026/AM15/	02.05.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:25/10/84-ALC3/2014	Party Name: EVEREST TANNERY PVT. LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
11	HQ File :01/84/050/00080/AM15/	RLA File :06/24/040/00006/AM15/	Lic.No/Date:0610037301 05.05.2014	Defer Date: 11.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 11.09.2014.

	Case No.:26/10/84-ALC3/2014	Party Name: All NIISH FASHIONS PRIVATE LIMITED	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510385736	Defer Date:
12	:01/84/050/00081/AM15/	:05/23/040/00046/AM15/	05.05.2014	28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:18/14/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0710103946	Defer Date:
13	:01/84/050/00113/AM15/	:07/24/040/00037/AM15/	06.05.2014	28.08.2014

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.



	Case No.:29/10/84-ALC3/2014	Party Name: ORION CONMERX PRIVATE LIMITED	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
1	HQ File	RLA File -05/24/040/00017/AM15/	Lic.No/Date:0510385981	Defer Date:

Case No.:23/10/84-ALC3/2014	Party Name: SUPERHOUSE LTD.,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
HQ File :01/84/050/00078/AM15/	RLA File :06/24/040/00008/AM15/	Lic.No/Date:0610037341 08.05.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:2/10/84-ALC3/2014	Party Name: ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
16	HQ File :01/84/050/00057/AM15/	RLA File :05/24/040/00363/AM14/	Lic.No/Date:0510386126 09.05.2014	Defer Date: 04.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 04.09.2014.

	Case No.:27/10/84-ALC3/2014	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
17	HQ File 7:01/84/050/00082/AM15/	RLA File :30/24/040/00008/AM15/	Lic.No/Date:3010102399	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:4/15/84-ALC3/2014	Party Name: SAMSONITE SOUTH ASIA PVT. LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
18	HQ File :01/84/050/00129/AM15/	RLA File :03/95/040/00095/AM15/	Lic.No/Date:0310781994 19.05.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME)/DIPP. It was decided to await the same and defer the case for re-listing on 28.08.2014.



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Case No.:1/10/84-ALC3/2014	Party Name: A.I. ENTERPRISES PVT. LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0410158099	
·01/84/050/00056/AM15/	:-04/24/040/00021/AM15/	22 05 2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/33/2014-15-Hos., dated 19 13.08.2014 as detailed below:-

	S.No.	Export Product	Export Ouantity	Import item	Quantity allowed
*****	1.	Men's Denim jacket made	1220	99% Cotton 1% Lycra	3430 Sq.
-		of 99% Cotton 1% Lycra woven denim over dyed		woven denim over dyed fabric, GSM-372.9+/-10%	meter
		fabric, GSM-372.9+/-10%			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:30/10/84-ALC3/2014	Party Name: ANKHUA EXPORTS (P)LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
20	HQ File :01/84/050/00085/AM15/	RLA File :05/23/040/00072/AM15/	Lic.No/Date:0510387213 23.05.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:21/14/84-ALC3/2014	Party Name: KABADI SHANKARSA & CO.,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
21	HQ File :01/84/050/00116/AM15/	RLA File :07/24/040/00064/AM15/	Lic.No/Date:0710104532 28.05.2014	Defer Date: 11.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 11.09.2014.

	Case No.:14/14/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
22	HQ File :01/84/050/00109/AM15/		Lic.No/Date:0510387963 02.06.2014	Defer Date: 11.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.



	Case No.:16/14/84-ALC3/2014	Party Name: GALAXY ELEGANT FASHIONS PRIVATE LIMITED	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
23	HQ File :01/84/050/00111/AM15/	RLA File :05/23/040/00088/AM15/	Lic.No/Date:0510388128 03.06.2014	Defer Date: 28.08.2014

Case No.:24/14/84-ALC3/2014	Party Name: ATLAS LEATHER CORP	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
HQ File :01/84/050/00119/AM15/		Lic.No/Date:0610037715 03.06.2014	Defer Date: 11.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 11.09.2014.

Case No.:1/15/84-ALC3/2014	Party Name: KABADI SHANKARSA & CO.,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Withdrawn
HQ File	RLA File	Lic.No/Date:0710104730	
:01/84/050/00126/AM15/	:07/21/040/00192/AM15/	03.06.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed the information of R.A., Bangalore that Advance Authorization in this case was issued under SION J-270. Hence the application was not sent to Norms Committee for fixation of norms by R.A., Bangalore. Therefore, the Committee after deliberations decided to withdraw this case from the agenda.

Case No.:15/14/84-ALC3/2014	Party Name: JAIKISHANDASS MALL JUTE PRODUCTS (P) LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0210203841	
:01/84/050/00110/AM15/	:02/24/040/00032/AM15/	05 06 2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

U	CIOW					
	S.No.	Export Product	Export	Import item	Quantity	
			Quantity		allowed	
	1.	Sisal twine, natural/dyed	16,823	Sisal yarn	17,159	Kgs.
			Kgs.		(including	2%
					wastage)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



	Case No.:29/14/84-ALC3/2014	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
2	HQ File 7:01/84/050/00124/AM15/	RLA File :30/24/040/00011/AM15/	Lic.No/Date:3010102897 05.06.2014	Defer Date: 11.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 11.09.2014.

/T.LTD.	14.08.2014	
	Lic.No/Date:0510388397	Defer Date: 28 08 2014
	Programme and the second secon	A File Lic.No/Date:0510388397

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:9/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
29	HQ File :01/84/050/00104/AM15/	RLA File :05/24/040/00106/AM15/	Lic.No/Date:0510388396 09.06.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:10/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
30	HQ File :01/84/050/00105/AM15/	RLA File :05/24/040/00107/AM15/	Lic.No/Date:0510388410	Defer Date: 28 08 2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

	Case No.:11/14/84-ALC3/2014	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
1	HQ File :01/84/050/00106/AM15/	RLA File :05/24/040/00100/AM15/	Lic.No/Date:0510388533 10.06.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.



Case No.:13/14/84-ALC3/2014 Party Name: SUNDERKRAFT

Meet No/Date: 19/84-CLOTHING PVT. LTD ALC3/2014

Status:

Approved

HQ File

RLA File

Lic.No/Date:0510388600

:01/84/050/00108/AM15/

:05/24/040/00128/AM15/

11.06.2014

14.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

-	1
•	1

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100%		100% Polyester net fabric	
	Polyester net fabric with		with allover sequins &	meter
	allover sequins & nylon		nylon flocking, GSM-	
	flocking, GSM-190+/-10%,		190+/-10%, width-132	
	Style No.72CXC		cms.	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:23/14/84-ALC3/2014	Party Name: APSARA SILKS	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0710104978	Defer Date:
3.	3 :01/84/050/00118/AM15/	:07/24/040/00027/AM15/	11.06.2014	28.08.2014

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

Case No.:30/14/84-ALC3/2014	Party Name: CHINAR FORGE LIMITED	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:3010102928	
:01/84/050/00125/AM15/	:30/24/040/00014/AM15/	16.06.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/96/2013-TSW, dated 07.08.2014 as detailed below:-

actanea	ed below.				
S.No.	Export Product		Export Quantity	Import item	Quantity allowed
1.	Synthetic Carpets/Mats Polypropylene	Tufted (100%	3,76,933. 600 Kgs.	Polypropylene chips/ Granules/resins/luban	1.08253 Kg/ Kg content in export product
	2,04,962.244 Sc	. meter		Spin finish oil	0.0233 Kg/Kg



with rubber coating of		or applied
750 gms./sq. meter (+/-		quantity which-
10 gms.) consisting of (i)		ever is less
Polypropylene chips/	Polypropylene	1.04 kg/kg
Granules/resins/luban,	primary carpet	content in
(ii) Master Batch	backing	export product
(polypropylene dyed	Natural rubber latex	0.136 kg/sq.
chips/relevant colour	with DRC 60% and	meter of export
master, (iii) U.V.	62% TSC (total solid	or applied
stabilizer, (iv) Spin finish	content) Dry wt.	quantity which-
oil, (v) Polypropylene		ever is less
primary carpet backing =	Synthetic rubber	0.516 kg/sq.
18,446.602 Kgs., (vi)	latex with 67% TSC	meter of export
Natural rubber latex with	(total solid content)	or applied
DRC 60% and 62% TSC	Dry wt.	quantity which-
(total solid content) Dry		ever is less
wt., (vii) Synthetic rubber	ZDEC (Zinc Diethyl	0.018 kg/sq.
latex with 67% TSC	Dithio Carbamate)	meter of export
(total solid content) Dry		or applied
wt., (viii) ZDEC (Zinc		quantity which-
Diethyl Dithio		ever is less
Carbamate), (ix) ZMBT	ZMBT (Zinc 2-	0.013 kg/sq.
(Zinc 2-mercapto Benzo	mercapto Benzo	meter of export
Thiazole), (x) Oleic Acid,	Thiazole)	or applied
(xi) Wingstay L & (xii)		quantity which-
Calcium Carbonate		ever is less
	Oleic Acid	0.261 kg/sq.
		meter of export
		or applied
		quantity which-
		ever is less
	Wingstay L	0.013 kg/sq.
		meter of export
		or applied
		quantity which-
		ever is less

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:7/14/84-ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
35	HQ File :01/84/050/00102/AM15/	RLA File :05/24/040/00122/AM15/	Lic.No/Date:0510388754 17.06.2014	Defer Date: 28.08.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.



	Case No.:27/14/84-ALC3/2014	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
36	HQ File :01/84/050/00122/AM15/	RLA File :04/24/040/00058/AM15/	Lic.No/Date:0410158704 17.06.2014	Defer Date: 11.09.2014

Case No.:3/14/84-ALC3/2014	Party Name: ACHIEVER APPARELS PVT. LTD.,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0510388784	
:01/84/050/00098/AM15/	:05/23/040/00118/AM15/	18.06.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity	_	allowed
1.	Ladies Poncho made of	5213	100% Polyester woven flat	13,789
	100% Polyester woven flat	Nos.	chiffon dyed fabric, GSM-	Sq. meter
	chiffon dyed fabric, GSM-		71+/-10%, width-56/57"	
	71+/-10%			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:6/14/84-ALC3/2014	Party Name: MOHAK CARPETS PVT.LTD.	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
3	HQ File 8 :01/84/050/00101/AM15/	RLA File :05/24/040/00138/AM15/	Lic.No/Date:0510388800	Defer Date: 11.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP/DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.



Case No.:2/15/84-ALC3/2014 Party Name: IMPERIAL Meet No/Date:19/84-READYMADE GARMENTS ALC3/2014

FACTORY INDIA PVT LTD 14.08.2014

Status: Approved

HQ File RLA File Lic.No/Date:0410158824 :01/84/050/00127/AM15/ :04/24/040/00075/AM15/ 25.06.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/39/2014-15-Hos., dated 13.08.2014 as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity
	3.110.	Export Froduct	Quantity	import item	allowed
	1.	Ladies Pant (Trouser) with	88,889	95-98% Cotton 2-5%	2.25 Sq.
		pocket made of 95-98%	Nos.	Spandex dyed fabric,	meter per
		Cotton 2-5% Spandex dyed		GSM-320+/-10%	piece
		fabric. GSM-320+/-10%,		80% Polyester 20% Cotton	0.41 Sq.
		Style No.#1757 AMANDA		T/C pocketing fabric,	meter per
39				GSM-105+/-10%, width-	piece
39				58"	
				Zippers	Net to net
				Buttons	Net to net
				Rivets	Net to net
	2.	Ladies Pant (Trouser) with	44,444	68-82% Cotton 15-30%	2.25 Sq.
		pocket made of 68-82%	Nos.	Polyester 1-3% Spandex	meter per
		Cotton 15-30% Polyester 1-		denim fabric, GSM-330+/-	piece
		3% Spandex denim fabric,		10%	
		GSM-330+/-10%, Style		80% Polyester 20% Cotton	0.41 Sq.
		No.#1757 AMANDA		T/C pocketing fabric,	meter per
				GSM-105+/-10%, width-	piece
	1			58"	
				Zippers	Net to net
				Buttons	Net to net
				Rivets	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:1/14/84-ALC3/2014	Party Name: CHINAR FORGE LIMITED	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Approved
40	HQ File :01/84/050/00096/AM15/	RLA File :30/24/040/00015/AM15/	Lic.No/Date:3010102981 26.06.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.46/AM-14 held on 27.02.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Synthetic Printed Tufted Carpets/Mats (4,00,000 Sq. meter) with rubber coating of 900 gms. per sq. meter consisting of Nylon/Polyamide BCF yarn Nylon:1,33,714.29 Kgs., PP Carpet backing: 36,000 Kgs., Natural Rubber Latex with 62% TSC: 45,309.72 Kgs., Synthetic Rubber Laex with 66% TSC: 1,44,481.47 Kgs., Wingstay L:2264.15 Kgs., Acid/Cationic dyes of 100% strength:2674.28 Kgs., Polyacrylic Thickner: 8000.00 Kgs. & Calcium Carbonate: 56,226.41 Kgs.	4,17,996 Kgs.	Polypropylene Carpet backing Natural Rubber Latex with 60% DRC and 62% TSC Synthetic Rubber Latex with 66% TSC Wingstay L Acid/Cationic dyes of 100% strength Polyacrylic Thickner Nylon 6 Chips Calcium Carbonate	4.16,000 Sq. meter (37,440 Kgs. 77.460 Kgs. 2.32,040 Kgs. 2400 Kgs. 2670 Kgs. 8000 Kgs. 1.47,400 Kgs. 59,600 Kgs.

The value of dyes and polyacrylic thickner shall be restricted 14% of FOB value within overall CIF value of the licence.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:5/15/84-ALC3/2014	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Deferred
41	HQ File :01/84/050/00130/AM15/	RLA File :07/24/040/00115/AM15/	Lic.No/Date:0710105618 10.07.2014	Defer Date: 11.09.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 11.09.2014.

Case No.:6/15/84-ALC3/2014	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date:19/84- ALC3/2014 14.08.2014	Status: Approved
HQ File	RLA File	Lic.No/Date:0710105619	
42 :01/84/050/00131/AM15/	:07/24/040/00114/AM15/	10.07.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis



as per d	as per decision taken in NC meeting No.10/AM-13 held on 14.06.2012 as detailed below					
S.No.	Export Product	Export	Import item	Quantity allowed		
		Quantity				
1.	Flexible Intermediate	2,25,479	PP Woven Fabrics	2,00,000.00 Kgs		
	Bulk Containers;	Kgs.	UV Stabilized	(1.02 Kg/Kg content		
	Content: PP Woven			in the export		
	Fabrics UV Stabilized-			product)		
	1,96,079.00 Kgs., PP		PP Multifilament	10,290.00 Kgs (1.05		
	Yarn-9800 Kgs. and		yarn	Kg/Kg content in		
	LLDPE-19,600 Kgs.			the export product)		
			LLDPE Granules	20,580.00 Kgs.		
				(1.05 Kg/Kg content		
				in the export		
				product)		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASE

(43)

(13)					
Case No.248	M/s Gaurav International, Gurgaon				
NC 19/AM-15, dt. 14.08.2014	File No.01/84/162/188/AM-14/DES-V				
Fixation of input output norms in respect of Annual Advance Authorization No.					
0510387600 dated 28.05.2010.	•				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 28.08.2014.

(44)

Case No.249	M/s Magnum Clothing Pvt. Ltd., Chennai				
NC 19/AM-15, dt. 14.08.2014	File No.01/84/50/030/AM-15/DES-V				
Re-fixation of input output norms in respect of Advance Authorization No. 0410156968					
dated 08.04.2014.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. The case stands for re-listing on 11.09.2014.

(45)

(10)			
Case No.250	M/s Dhruv Globals Ltd., Faridabad		
NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/039/AM-15/DES-V		
Fixation of input output norms in respect of Annual Advance Authorization No.			
0510361429 dated 01.08.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(46)

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ſ	Case No.251	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon		
	NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/065/AM-15/DES-V		
-	Fixation of input output norms in respect of Annual Advance Authorization No.			
1	0510288340 dated 20.04.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(47)

(7)	
Case No.252	M/s Fashion Accessories, Gurgaon
NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/222/AM-14/DES-V
Fixation of input output norms in	respect of Annual Advance Authorization No.
0510369393 dated 25.10.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(48)

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ĺ	Case No.253	M/s Fashion Accessories, Gurgaon
	NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/068/AM-15/DES-V
	Fixation of input output norms in	respect of Annual Advance Authorization No.
}	0510369393 dated 25.10.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(49)

Case No.254	M/s Chelsea Mills, Gurgaon
NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/018/AM-15/DES-V
Fixation of input output norms in	respect of Annual Advance Authorization No.
0510342264 dated 02.01.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(50)

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Case No.255	M/s Chelsea Mills, Gurgaon	
NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/019/AM-15/DES-V	
Fixation of input output norms in	respect of Annual Advance Authorization No.	
0510383092 dated 28.03.2014.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(51)

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-	Case No.256	M/s Ganga Acrowools Ltd., Ludhiana	
	NC 19/AM-15, dt. 14.08.2014	File No.01/84/50/310/AM-14/DES-V	
	Re-fixation of input output norm	s in respect of Advance Authorization No. 3010099890	
	dated 16.01.2014.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite comments on the proposal are still awaited from Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer. The Committee after deliberations decided to send a reminder to Deptt. of Chemicals & Petro-chemicals. Ministry of Chemicals & Fertilizer for submission of requisite comments. The case stands for re-listing on 11.09.2014.

(52)

(52)	
Case No.257	M/s Radnik Exports, New Delhi
NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/064/AM-15/DES-V
Fixation of input output norms ir	respect of Annual Advance Authorization No.
0510333374 dated 31.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC (MSME) for their examination and comments. The case stands for re-listing on 11.09.2014.

(53)

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	Case No.258	M/s Micaply, Bhopal
	NC 19/AM-15, dt. 14.08.2014	File No.01/84/50/394/AM-14/DES-V
	Ratification of input output norm	is in respect of Advance Authorization No. 1110027807
į	dated 16.12.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(54)

	Case No.259	M/s Precise Seamless Apparels Pvt. Ltd., Gurgaon
	NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/180/AM-14/DES-V
	Ratification of input output norm	is in respect of Advance Authorization No. 0510342188
1	dated 01.01.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(55)

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Case No.260	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 19/AM-15, dt. 14.08.2014	File No.01/84/50/022/AM-12/DES-V
Enhancement of input output norms for export of technical fabrics and garments with flame	
retardant finish in respect of Advance Authorization No. 3510033691 dated 27.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(56)

(50)	
Case No.261	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 19/AM-15, dt. 14.08.2014	File No.01/84/50/170/AM-14/DES-V
Ratification of input output norm	s in respect of Advance Authorization No. 3510041934
dated 22.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.

(57)

(37)	
Case No.262	M/s Imperial Readymade Garments Factory India Pvt.
	Ltd., Chennai
NC 19/AM-15, dt. 14.08.2014	File No.01/84/50/301/AM-11/DES-V
Re-fixation of input output norm	ns in respect of Advance Authorization No. 0410119610
dated 09.12.2010.	-

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 11.09.2014.

(58)

(38)	
Case No.263	M/s Imperial Readymade Garments Factory India Pvt.
	Ltd., Chennai
NC 19/AM-15, dt. 14.08.2014	File No.01/84/50/250/AM-11/DES-V
Re-fixation of input output norm	as in respect of Advance Authorization No. 0410119115
dated 23.11.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 11.09.2014.

(59)

Case No.264	M/s SAS International, Gurgaon
NC 19/AM-15, dt. 14.08.2014	File No.01/84/171/062/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.	
0410140594 dated 19.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.09.2014.





(60)

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Case No.265	M/s Richa Global Exports Pvt. Ltd., New Delhi
NC 19/AM-15, dt. 14.08.2014	File No.01/84/50/061/AM-15/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510387308	
dated 23.05.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the request of applicant firm for change of Style No. from 355120 to 362271 and 335121 to 355121 against the export item No.1 in this case. The Committee after deliberations decided to accept the request of applicant firm for change of Style No. from 355120 to 362271 and 335121 to 355121 against the export item No.1.
